

765

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE
ORIGINAL APPLICATION NO. 125/2023 (WZ)
EARLIER L.P.NO. 16/2023

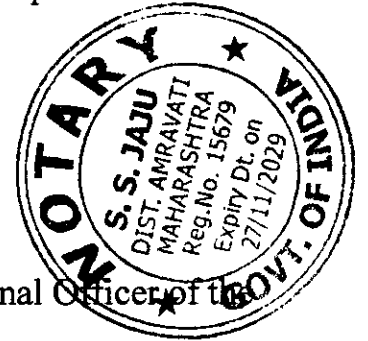
Praful N. Mahajan

...Applicant

N.R.S. No. # 1899/2025
DATE 28/01/25
Vs

Chief Officer , Achalpur Municipal Council & Others ...Respondents


Reply on behalf of Respondent No. 2 :-



I, Sanjay Deorao Patil, Age-about 56 years, being the Regional Officer of the
Respondent No.2 MPCB, having my office at Sahakar Surabhi Building, Bapatwadi
Near Vivekanand Colony, Amravati 444601, do hereby solemnly affirm and state as
under.

NOTARY

- 1) I say that I am the Regional Officer of the Respondent No. 2 MPCB and I am authorized to affirm the present reply affidavit on its behalf. I have examined the relevant records available in my office in respect of the above matter and I am affirming the present reply affidavit based on the same.
- 2) I say that I am filing this Affidavit in pursuance of the order dated 21/11/2024 whereby this Hon'ble Tribunal has directed the present Respondent (MPCB) to clarify as to whether in the O.A No.75/2021 (The Cliff Garden Condominium B & C & Others), the calculation which was made by this Tribunal ,was with regard to solid waste post 8/9/2022 (Order dated 8/9/2022 at Annexure R-29 to the Reply filed by the Respondent No. 1) or of overlapping the period , for which Rs. 12,000 Crores has been imposed by the Hon'ble Principal Bench of this Tribunal.


SWAPNIL S. JAJU
NOTARY ADVOCATE
Amravati (M.S.) India
Regd. No. 15679

766

3) I say that the present Respondent in above O.A No. 75/2021 (The Cliff Garden Condominium B, C & Others) had assessed the compensation against the defaulting local body which was mentioned in the Reply filed by the present Respondent on 21st February , 2023 as below-

Period - 1/4/2020 to 31/1/2023

Total Period - 34 months

Compensation to be imposed as per Principal Bench Order dated 24/1/2020 in O.A No. 606/2018 - Rs. 1 Lakh / Month

Total Amount - Rs. 34,00,000/-


4) I say that the O.A No. 75/2021 was disposed on 22/2/2023 by this Hon'ble Tribunal directing the present Respondent to realize the EDC amount from the defaulting local body. I say that execution of order dated 22/2/2023 passed in O.A No. 75/2021 was sought by the Original Applicant in the said O.A wherein the reply got filed by the present Respondent assessing the further period of non-compliance as below-

Period - 1/4/2020 to 31/10/2023

Total Period - 43 months

5) I say that to clarify the query raised by this Hon'ble Tribunal in paragraph no. 3 of the last order dated 21/11/2024 , it is kindly submitted that in the said O.A No. 75/2021 (The Cliff Garden Condominium B, C & Others) the calculation made by this Tribunal was of the overlapped period i.e before and post the passing of the order dated 8/9/2022 by the Hon'ble Principal Bench of this Tribunal.

6) I say that Rs.12000/- crores compensation which was determined by the Tribunal (PB) and which was directed to be deposited by the State of Maharashtra was assessed till the date of passing of the order dated 8/9/2022


SWAPNIL S. JAJU
NOTARY ADVOCATE
Amravati (M.S.) India
Regd. No. 15679



767

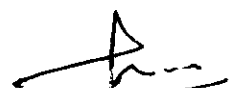
only and specifically observed with regards to solid waste management that if the violations continue, liability to pay additional compensation may have to be considered.

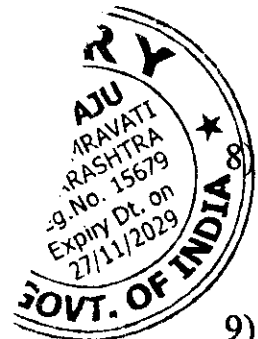
7) I say & submit that the judgement of Hon'ble National Green Tribunal, Principal Bench, New Delhi in O.A. No. 606/2018 concerned with the Solid Waste Management as well as untreated sewage in Urban Local Body (ULB) areas excluding Gram Panchayat.

I say that violations by the Respondent No.1 council have been recorded in the reply filed by the present respondent on 19/11/2024.

9) I say & submit that as per the letter dtd. 21/01/2025 submitted by Chief Officer Achalpur Municipal Council the legacy waste as on 08/09/2022 was 46,132.96 CUM and a quantity of 6,076.8 CUM was added to the legacy waste between 08/09/2022 to 11/12/2023 (15 months) and there was no legacy waste addition post 11/12/2023. Thus legacy waste as on 11/12/2023 was 52,209.21 CUM. The legacy waste quantity of 28,820 CUM is yet to be biomined as on 06/01/2025 which is accumulated presently at the SWM site. Thus, after verification of the records available with Municipal Council, Achalpur, it is observed that the legacy waste about 28,820 CUM is still lying at the site. The visit report in this regard is enclosed herewith as **Annx-I**. The copy of the letter from Chief Officer, Municipal Council, Achalpur, Dist. Amravati dtd. 21/01/2025 is enclosed herewith as **Annx-II**.

10) I say & submit that the Authorization obtained by Municipal Council, Achalpur, Dist. Amravati was valid upto 31/12/2003. They have not obtained renewal of Authorization.


SWAPNIL S. JAJU 3
NOTARY ADVOCATE
Amravati (M.S.) India
Recd. No. 15579



ARY

(768)

Solemnly affirmed at ..28th.....January.....2025.

For and on behalf of
Maharashtra Pollution Control Board

(Sanjay Deorao Patil)
Regional Officer Amravati

VERIFICATION

I Sanjay Deorao Patil, Age 56 years, Occupation-Service, working as Regional Officer of the Maharashtra Pollution Control Board having my office at "Sahakar Surabhi" Bapatwadi, Near Vivekanand Colony, Amravati, do hereby verify and state on solemn affirmation that contents of the paragraphs no. 1 and 2 are true and correct to the best of my knowledge, and record and information available with the board office.

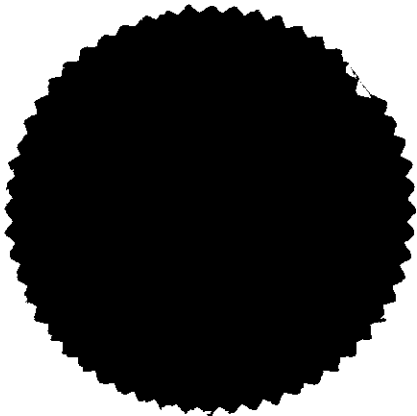
Date 28/01/2025.

Place Amravati.

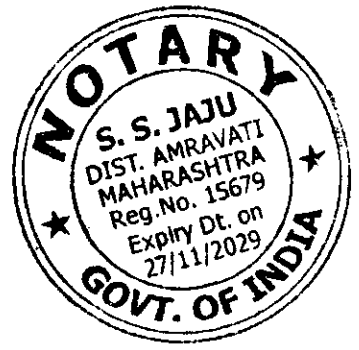
Respondent No. 2

Mr. Sanjay Deorao Patil
Regional Officer, Amravati.

Maharashtra Pollution Control Board

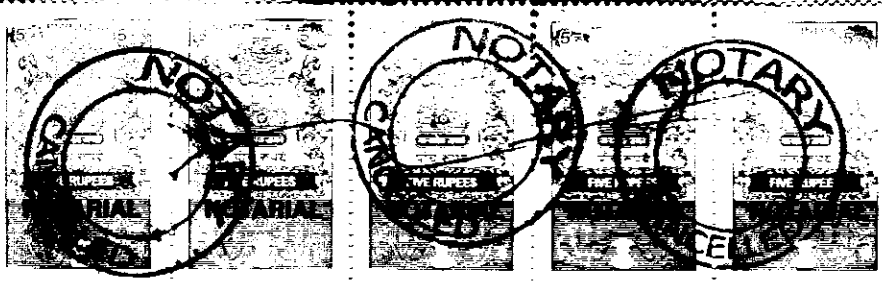


I do swear in the name
solemnly affirm
that, This is my name and signature
(or mark) and that the Contents of this
my affidavit are true and correct.

Signature of deponent
After Attestation

NOTARY

ATTESTED THE SIGNATURE OF THE
EXECUTANT AND NOT RESPONSIBLE
FOR THE CONTENTS OF THIS DOCUMENTS
N.R.S. No. II/899... Date 28/01/2025



ATTESTED BY ME

SWAPNIL S. JAJU
NOTARY ADVOCATE
Amravati (M.S.) India
Reg.No. 15679

769

Amravati-1

MAHARASHTRA POLLUTION CONTROL BOARD
SUB - REGIONAL OFFICE, Amravati-1

Phone : 0721-2563594
Website : www.mpcb.gov.in
E-Mail : sroamravati1@mpcb.gov.in



Sahkar Surabhi,
Bapatwadi, Vivekanand
Colony, Amravati.

Date:15.01.2025

Name Of Local Body: Municipal Council, Achalpur,
Dist:Amravati

Representative : Mr. Pradip Joshi (SI) & Mr. Nadim Ahemad (SI).

Observations :The site visited to check the present status of the SWM site at Sr./Gut.No.116/117,Mouje Raipura, Tal. Achalpur, Dist. Amravati & following observations are made:

1. As informed by the Council representative the daily solid waste generation from the jurisdiction of Achalpur Municipal Council is about 34 TPD. The wet waste is approximately 14 TPD and dry waste is approximately 20 TPD. The wet waste is treated by pit composting and dry waste is segregated in the MRF centre and is further sent for disposal through appropriate channels.
- 2.The existing facility comprises of manual MRF centre of 50 Tonne capacity, composting facility having capacity 60 M³, screening machine of 10 TPD, shredder machine & baling machines (2 nos.). The existing Solid waste processing facility processes the entire solid waste collected daily from the Municipal Council area as informed by the Municipal Council's representative.
- 3.Undersigned representative of the Municipal Council, Achalpur informed that the quantity of Legacy waste as on 08.09.2022 is 46,132.96 CUM & thereafter 6076.8 CUM of Legacy Waste was added till 11.12.2023. Thereafter, there has been no addition in the legacy waste.
3. They have made agreement with the agency M/s. Supreme Gold Irrigation Ltd. for biomining of 22000 CUM legacy waste only & they have biominced the same quantity. Also, Municipal Council has taken proposal in new DPR for Solid Waste Management i.e. biomining of balance legacy waste (28,820 CUM) as informed by Municipal council representative.
- 4.They have not provided sanitary landfill site (SLF).At present they have

770

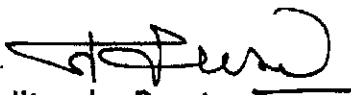
provided Solid waste processing facility to process the solid waste collected daily from the Municipal Council area, as informed by the Municipal Council's representative.

5. They have obtained MPCB Authorization valid up to 31.12.2003.

6. The Municipal Council, Achalpur has proposed a new site at at S.No.27 E-Class, Mouje-Khelghumat, Tal Achalpur Dist. Amravati having area 9.16 Hectare for establishing processing site for Solid Waste Management.


Nadim Ahemad
Sanitary Inspector


Pradip Joshi
Sanitary Inspector


Jitendra Purate
(Field Officer)



अचलपूर नगर परिषद, अचलपूर, जि. अमरावती.,
मेन रोड, परतवाडा-444805



Tel-Office- +07223-220372, President-Office-+07223-220370, Chief Officer Office -+07223-222448

Fax - +07223-222494 E-mail:mcachalpur@gmail.com

जा.क्र.अनपा/आवि/ 380 /2025

दि. 21/01/2025

To,

The Regional officer,
Maharashtra Pollution Control Board,
Amravati.

Regional Office
M.P.C. Board, Amravati
P.T.O. 07
Date : 21/01/2025

Ref- Your letter bearing No. MPC/RO/AMT/112/2025 dated 14.01.2025.

Subject – Original Application No. 125/2023 (WZ), earlier L.P. No. 16 of 2023 (WZ) Praful N Mahajan V. Chief Officer, Achalpur Municipal Council and Ors.

Respected Sir,

We are in receipt of your letter dated 14.01.2025 bearing No. MPC/RO/AMT/112 /2025. Vide the said letter, you have called upon us to provide the information regarding the quantity of Legacy Waste that existed on 08.09.2022 at our Raipura Dumping Site. In context thereof we are providing the information as sought herein below:

1. That we have been using the Raipura dump site to dispose of the Municipal Solid Waste generated within the Jurisdiction of the Achalpur Municipal Council since the year 2003. Previously, we were undertaking the operations of disposal of Municipal Solid Waste at two locations viz Wadura and Raipura Paratwada. However, subsequently we had to shut down the dumping site at Wadura as the same was to be converted into a park for the citizens of Achalpur.
2. Since the year 2007, the waste collected at Achalpur as well as Paratwada has been dumped at the Raipura dumping site. Since there was no allocated budget towards the work of processing the collected Solid Waste in the category of Solid Waste Management Work by the State Government of Maharashtra, the solid waste collected was being dumped at the Raipura dumping site. Thus, due to such circumstances, there has been an accumulation of Solid Waste at the Raipura dumping site since the year 2003.
3. Subsequently, in compliance of Rule 22 of the SWM Rules, we decided to undertake the bio remediation of the Legacy Waste at the said site in the year 2017. In terms thereof, we prepared a Detailed Project Report which was subsequently approved by the State Government. On the basis of the approval granted by the State Government, we proceeded to undertake the process of bidding for the appointment of an Agency to allot the work of bio remediation of legacy waste to the tune of 5279 MT. After completing the due procedure of law, we appointed one Vijaylakshmi Organic Compost and Agro, Amravati to undertake the bio-remediation of Legacy Waste at the said site vide a Work Order dated 07.03.2019. In pursuance thereof, the Agency completed the work of bio-remediation of legacy waste on 25.08.2020. We therefore have carried out the bio remediation of 5,279 MT of legacy waste in the year 2020 itself.

1

P.T.O.

4. We state that, our Surveyors viz. Vidharbha Surveyor undertook the Contour Survey of the dumping site and as on 19.01.2022, 42,486.88 CUM of legacy waste had accumulated at the dumping site. The contour survey of the dumping site undertaken by Vidharbha Surveyor enclosed herewith as **Document R1** for your ready reference.

5. The Maharashtra State Government under the "Swachh Bharat Mission – Urban 2.0" issued an Administrative Approval for processing the Legacy Waste through the process of bio-mining at the Raipura dumping site vide an order dated 10.08.2022. Vide the said Order, approval was granted by the State Government for processing an amount of 22,000 CUM of legacy waste.


6. Thereafter, on 11.12.2023 M/s Supreme Gold Irrigation Limited undertook the contour survey of the said site and on 11.12.2023 the total legacy waste that was found at the site was 52,209.21 CUM. It is pertinent to note that, on 19.01.2022 when the Contour Survey was undertaken, the total quantity of Legacy Waste was 42,486.88 CUM. Therefore, from 19.01.2022 to 11.12.2023 (24 months) 9722.99 CUM was added as Legacy Waste at the dump site. This quantity of 9722.99 CUM has been added as legacy waste over a period of 24 months and therefore, considering the average a quantity of 405.12 CUM of Legacy Waste is added to the accumulated legacy waste per month. A copy of the Contour Survey undertaken by M/s Supreme Gold Irrigation Limited on 11.12.2023 is enclosed herewith as **Document R2** for your ready reference.

7. The Hon'ble National Green Tribunal (WZ) vide its Order dated 08.09.2022 in OA No. 606/2018 was pleased to impose a compensation of Rs. 12,000/- Crores on the State of Maharashtra. This Order of the Hon'ble National Green Tribunal (WZ) was challenged before the Hon'ble Supreme Court in Civil Appeal (Diary) No. 44889/2023. The Hon'ble Supreme Court vide an Order dated 28.11.2022, has stayed the direction issued by the Hon'ble National Green Tribunal (WZ) to deposit an amount of Rs. 12,000/- Crores. It is pertinent to note that, the amount of Rs. 12,000/- Crores was imposed considering the quantity of waste generated in the State of Maharashtra for 403 ULB's. It is not disputed that, we are a class A-Class ULB with a Population of 1,12,313 pupils and therefore, the issue pertaining to levying compensation for the Legacy Waste of ours is also covered under the order of the Hon'ble National Green Tribunal (WZ) dated 08.09.2022 which has now been stayed by the Hon'ble Supreme Court on 28.11.2023. Therefore, no compensation can be levied on us towards non-bio remediation of Legacy Waste prior to 08.09.2022 as the same is sub-judice and pending adjudication before the Hon'ble Supreme Court.

8. Therefore, in terms of the order of Hon'ble National Green Tribunal (WZ) dated 21.11.2024, all we need to show as to what was the legacy waste that existed at the site on 08.09.2022. On 08.09.2022, 46,132.96 CUM of legacy waste existed at the site.

9. Only a quantity of 6,076.8 CUM of legacy waste i.e. up to 11.12.2023 was added to the dumping site. Thereafter, from January 2024 we have been bio remediating the legacy waste in accordance with law and as on 06.01.2025 a quantity of 28,820 CUM is yet to be remediated. It is therefore, submitted that, since only 6,076.8 CUM was added to the legacy waste between 08.09.2022 to 11.12.2023 (15 months) and thereafter, there has been no addition in the legacy waste, as we are undertaking the bio remediation of legacy waste in accordance with law.




(Dhirajkumar Gohad)
Chief Officer,
Achalpur Municipal Council

Document R-1

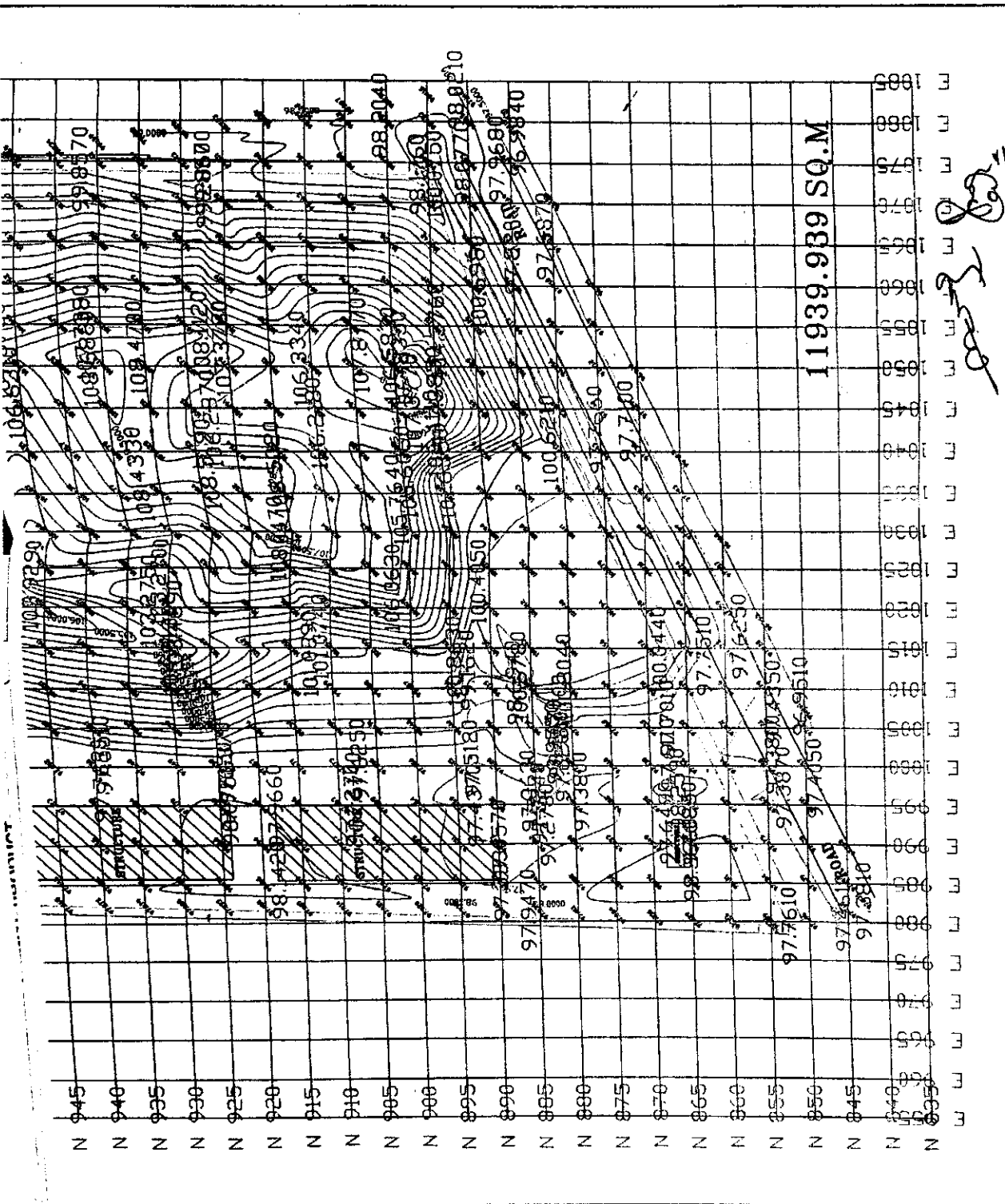
04.19.101/2022

Volume Report

Sl. No.	Section From	Previous Section	Difference	Width	Cutting Volume				Filling Volume			
					Area Sq. Meters	Previous Area	Average Sq. Meters	Volume Cubic Meters	Area Sq. Meters	Previous Area	Average Sq. Meters	Volume Cubic Meters
1	860.000	860.000	0.000	5.000	0.456	0.000	0.228	0.000	0.146	0.000	0.073	0.000
2	865.000	865.000	5.000	15.000	7.159	0.456	3.808	19.038	0.165	0.146	0.156	0.778
3	870.000	865.000	5.000	25.000	26.716	7.159	16.938	84.688	0.064	0.165	0.115	0.573
4	875.000	870.000	5.000	35.000	32.895	26.716	29.806	149.028	0.009	0.064	0.037	0.183
5	880.000	875.000	5.000	45.000	26.868	32.895	29.882	149.408	4.600	0.009	2.305	11.523
6	885.000	880.000	5.000	60.000	20.061	26.868	23.465	117.323	28.027	4.600	16.314	81.568
7	890.000	885.000	5.000	70.000	30.489	20.061	25.275	126.375	73.884	28.027	50.956	254.778
8	895.000	890.000	5.000	80.000	23.158	30.489	26.824	134.118	182.639	73.884	128.262	641.308
9	900.000	895.000	5.000	85.000	20.825	23.158	21.992	109.958	304.816	182.639	243.728	1218.638
10	905.000	900.000	5.000	85.000	18.466	20.825	19.646	98.228	324.675	304.816	314.746	1573.728
11	910.000	905.000	5.000	85.000	15.740	18.466	17.103	85.515	317.160	324.675	320.918	1604.588
12	915.000	910.000	5.000	85.000	13.247	15.740	14.494	72.468	321.986	317.160	319.573	1597.865
13	920.000	915.000	5.000	85.000	11.348	13.247	12.298	61.488	344.499	344.499	333.243	1666.213
14	925.000	920.000	5.000	80.000	7.933	11.348	9.641	48.203	374.918	344.499	359.709	1798.543
15	930.000	925.000	5.000	80.000	7.725	7.933	7.829	39.145	386.531	374.918	380.725	1903.623
16	935.000	930.000	5.000	80.000	7.322	7.725	7.524	37.618	403.102	386.531	394.817	1974.083
17	940.000	935.000	5.000	80.000	6.617	7.322	6.970	34.848	393.073	403.102	398.088	1990.438
18	945.000	940.000	5.000	80.000	5.310	6.617	5.964	29.818	368.488	393.073	380.781	1903.903
19	950.000	945.000	5.000	80.000	4.851	5.310	5.081	25.403	377.613	368.488	373.051	1865.253
20	955.000	950.000	5.000	80.000	3.877	4.851	4.364	21.820	405.677	377.613	391.645	1958.225
21	960.000	955.000	5.000	80.000	0.000	3.877	1.939	9.693	422.158	405.677	413.918	2069.588
22	965.000	960.000	5.000	80.000	0.000	0.000	0.000	0.000	444.475	422.158	433.317	2166.583
23	970.000	965.000	5.000	80.000	0.000	0.000	0.000	0.000	454.842	444.475	449.659	2248.293
24	975.000	970.000	5.000	80.000	0.006	0.000	0.003	0.015	440.794	454.842	447.818	2239.090
25	980.000	975.000	5.000	80.000	0.020	0.006	0.013	0.065	464.757	440.794	452.776	2263.878
26	985.000	980.000	5.000	80.000	0.304	0.020	0.162	0.810	498.537	464.757	481.647	2408.235
27	990.000	985.000	5.000	85.000	4.779	0.304	2.542	12.708	513.463	498.537	506.000	2530.000
28	995.000	990.000	5.000	85.000	6.566	4.779	5.673	28.363	450.246	513.463	481.855	2409.273
29	1000.000	995.000	5.000	70.000	0.000	6.566	3.283	16.415	392.208	450.246	421.227	2106.135
Total					1512.559	42486.886						

(M)
LF

774



VIDARBHA SUEVEYOR Everything in survey Works ACHALPUR BAGMPUR ACHALPUR Amravati Mob: 878681992, 9021907281 rameshbhakar82@gmail.com	
CLIENT NAME: <i>97 प्रशांतिकारी</i> श्री. प्रशांत, अहमदाबाद	PLOT AREA AREA IN SQ. M. 11939.939 AREA IN ACRES 27.80 CIRCUMFERENCE 1000 PERIMETER 1000 ALL DIMENSIONS AS SHOWN DATE OF SURVEY AND CHECKED BY THE SURVEYOR SIGNATURE OF S.A.





Supreme Gold Irrigations Ltd.

AN ISO 9001:2015 CERTIFIED COMPANY | CIN No.: U01401MH2011PLC212993

775

Document R-2

अचलपूर नगर परिषद (केंद्र)
आवक क्र..... 90086
दि..... 99/9/23

To,
Chief Officer,
Achalpur Muncipal Council,
Achalpur.

Ref - Bio - Mining Work Order 3484/2023 Dated 06/10/2023.

Dear Sir,

With reference to above we have already started our Bio - Mining Work at Site.

We have completed 6541 CUM of work till date. The contour Survey Report is Attached herewith.

Hence you are requested to pay the bill accordingly.



Regd. office: B - 4/1, MIDC Indl. area, Nanded - 431 603.
surajned@gmail.com info@supremegold.org www.supremegold.org /sgilmh/ /supremegold9
Works: Gut no. 51, Osmannagar road, Gundegoan.,Tq.& Dist. Nanded - 431 603 (M.S.)

Volume Report -2-

Sl. No.	Section From	Previous Section	Difference	Width	Cutting Volume			Filling Volume			Volume Cubic Meters		
					Area Sq. Meters	Previous Area	Average Sq. Meters	Volume Cubic Meters	Area Sq. Meters	Previous Area		Average Sq. Meters	
1	2351470.000		0.000	30.000	17.810	0.000	8.905	0.000	0.000	0.000	0.000	0.810	
2	2351480.000	2351470.000	10.000	48.060	125.874	17.810	71.842	718.420	0.162	0.000	0.081	0.810	
3	2351490.000	2351480.000	10.000	61.026	374.177	125.874	250.026	2500.255	0.000	0.162	0.081	0.325	
4	2351500.000	2351490.000	10.000	64.427	403.449	374.177	388.813	3888.130	0.065	0.000	0.033	0.730	
5	2351510.000	2351500.000	10.000	67.018	417.409	403.449	410.429	4104.290	0.081	0.065	0.073	1.270	
6	2351520.000	2351510.000	10.000	70.258	430.138	417.409	423.774	4237.735	0.173	0.081	0.127	0.865	
7	2351530.000	2351520.000	10.000	60.000	394.660	430.138	412.399	4123.990	0.000	0.173	0.087	0.000	
8	2351540.000	2351530.000	10.000	60.000	448.595	394.660	421.628	4216.275	0.000	0.000	0.000	0.000	
9	2351550.000	2351540.000	10.000	60.000	498.850	448.595	473.723	4737.225	0.000	0.000	0.000	0.000	
10	2351560.000	2351550.000	10.000	60.000	525.815	498.850	512.333	5123.325	0.000	0.000	0.000	0.000	
11	2351570.000	2351560.000	10.000	63.847	521.619	525.815	523.717	5237.170	0.000	0.000	0.000	0.000	
12	2351580.000	2351570.000	10.000	47.493	366.303	521.619	443.961	4439.610	0.000	0.000	0.000	0.000	
13	2351590.000	2351580.000	10.000	26.390	84.828	366.303	225.566	2255.655	0.000	0.000	0.000	0.000	
14	2351592.030	2351590.000	2.030	0.056	0.095	84.828	42.462	86.197	0.000	0.000	0.000	0.000	
								Total	45668.277				4.810

52209
 - 45668
 = 6541 Cumy - work completed
 fill date 6/12/23

52209
 - 35071
 = 17138

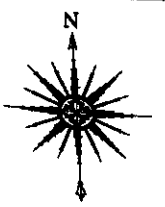
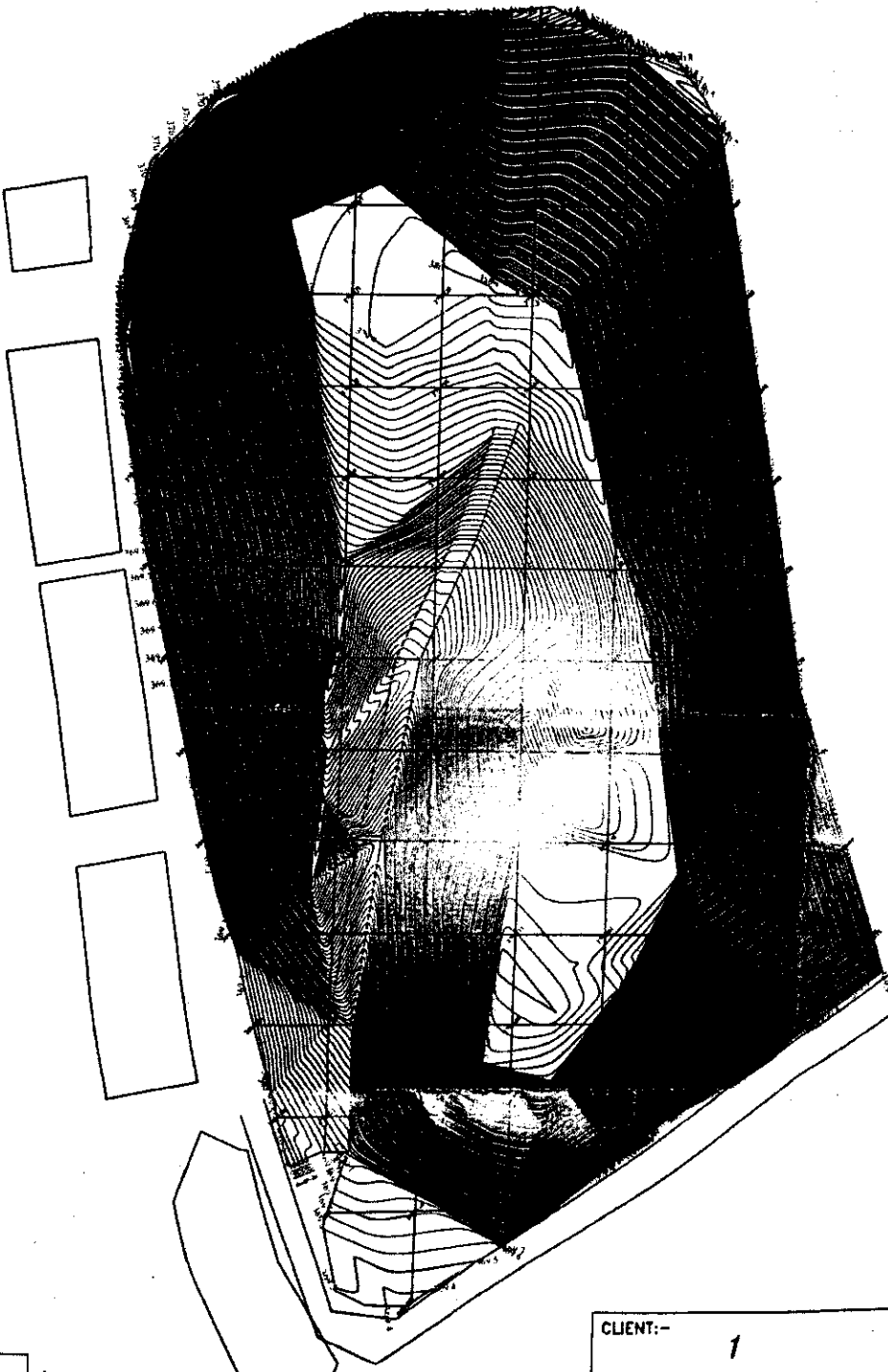
17
 76

Y \ X	758990	759000	759010	759020	759030	759040	759050	759060	759070	759080 Cut	Fill
2351590			0	0	0	0				0	0
2351580		54.1527	188.5988	247.2	228.65	243.63	27.5336	5.3606		989.7651	0
2351570	39.7498	489.5075	705.97	781.65	670.37	535.02	304.2461	85.6393		3531.874	0
2351560	170.96	501.5	955.47	1049.1	976.45	815.02	488.25	187.2112		5042.389	0
2351550	-20.18	373.29	910.7	1055.37	1055.72	936.47	582.95	320.4103		5101.711	-20.18
2351540	1.91	335.16	825.72	983.65	978.77	936.67	658.3	474.3834		4968.743	0
2351530	89.75	321.02	721.7	860.27	847.77	921.37	732.48	449.8		4708.376	0
2351520	7.8472	350.0336	640.85	749.27	760.92	917.8	805.7	459.75		4838.654	0
2351510		374.15	555.82	697.12	818.03	985.03	865.65	459.75		4960.743	0
2351500		291	448.25	627.28	848.25	1032.93	917.12	570.1		4664.716	0
2351490		49.3945	331.87	565.52	829.42	1023.68	922.1	633.92		4033.468	0
2351480		2.6707	239.5258	486.55	836.22	1004.27	800.95	478.95		2859.022	0
2351470			111.9059	369.55	731.42	801.65	635.4639	199.7242		1269.906	0
2351460			27.6824	236.3176	398.17	454.5134	153.2225			199.2471	0
2351450				76.6	103.5556	19.0915				52209.21	-20.18

Total = 979 =

979

877



SCALE:- 1:1000

CLIENT:-	1
SURVEYED BY. SAGAR BORADE	TITLE:- DETAILED TOPOGRAPHICAL SURVEY BY TOTAL STATION AT PARATWADA DIST AMARAVATI
DRAWN BY.	CIVIL SURVEYOR JANATA COLONY GOPAL NAGAR MIDC AMARAVATI MO 9730021236, 9766556231, 9768956081 Email ID:- sagarbobde1993@gmail.com, shilysurveyor0@gmail.com
CHECKED BY	DATE:- 24/10/2023